

Udaipur G.P.O.

354. **Shri Bheekha Bhai:** Will the Minister of Communications be pleased to state:

(a) whether it is a fact that the postal staff employed at Udaipur General Post Office is inadequate; and

(b) if so, whether any effort has been made to make up the deficiency?

The Minister in the Ministry of Communications (Shri Raj Bahadur): (a) and (b). The staff position of Udaipur General Post Office is under review, and as soon as statistics are verified, additional staff as found justified will be sanctioned.

Border Incidents

355. { **Shri D. C. Sharma:**
Sardar Iqbal Singh:
Sardar Akarपुरi:

Will the Prime Minister be pleased to state:

(a) the number of border incidents which have occurred during the period from the 1st of August to the end of November, 1956 on the Indo-Pakistan borders of East Pakistan; and

(b) the extent of loss of life and property on the Indian side?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) and (b). From 1st August till 31st October, there were 14 incidents on the borders of Assam, Bihar and Tripura in which property worth Rs. 56 was lost and one Indian national kidnapped.

Information regarding West Bengal is awaited.

Figures for the month of November will be available only after the month is over.

Wage Board of Working Journalists

356. { **Shri D. C. Sharma:**
Shri Bhakt Darshan:

Will the Minister of Labour be pleased to state the progress made so far by the Wage Board which was constituted on the 2nd May, 1956 under the Working Journalists (Conditions of Service) and Miscellaneous Provisions Act, 1955?

The Deputy Minister of Labour (Shri Abid Ali): The Wage Board issued a questionnaire to about 6,000 Newspaper establishments and Organisations. After analysing the replies received, the Board started taking evidence. It visited Travandrum, Madras and Delhi for the purpose. Evidence still remains to be taken at Calcutta and Bombay.

'De Luxe' Telegrams

357. **Shri Krishnacharya Joshi:** Will the Minister of Communications be pleased to state:

(a) the total number of 'De Luxe' telegrams received during the year 1956; and

(b) the total amount realised on account of the same?

The Minister in the Ministry of Communications (Shri Raj Bahadur): (a) and (b). The information is not available as no record is kept of the number of De Luxe telegrams booked, or of the amount realised.

An estimate is now being made and it will be placed on the Table of the Lok Sabha as soon as the necessary statistics become available.

Messrs. Fertilisers and Chemicals Ltd., Alwaye

358. **Shri Velayudhan:** Will the Minister of Heavy Industries be pleased to state:

(a) whether Government have recommended or given any loan to Messrs. Fertilisers and Chemicals Ltd., Alwaye; and

(b) if so, what is the amount granted?

The Minister of Heavy Industries (Shri M. M. Shah): (a) and (b). Yes, Sir. The Industrial Finance Corporation of India has in full consultation with the Government of India decided to grant a loan of Rs. 206 lakhs to M/s Fertilisers and Chemicals, Travancore, Ltd., Alwaye.

Border Incident

359. **Shri D. C. Sharma:** Will the Prime Minister be pleased to state:

(a) whether there has been any correspondence between the Government of Indian and the Government of Pakistan regarding the trespassing of Indian Territory on the Assam Border in the Khasi-Jaintia Hills on the 31st of July, 1956 by 300 Armed Pakistani Civilians; and

(b) if so, what is its result?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) and (b). The Government of Assam had lodged a protest with the Government of East Pakistan. The joint enquiry into the incident could not arrive at an agreed finding.

Seven Pakistani nationals who had been arrested for trespass were tried and sentenced to varying terms of imprison-